

precious national resource to be planned, developed, conserved and managed as such, and on an integrated and environmentally sound basis, keeping in view the socio-economic aspects and needs of the States and that it is one of the most crucial elements in developmental planning.

#### **Cultivated land area in Odisha**

\*296. SHRI BHAGIRATHI MAJHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the percentage of cultivated land area that is covered by irrigation in different districts of Odisha State;

(b) the addition to this area which occurred in the Tenth Plan and the area proposed in the Eleventh Plan for the State of Odisha; and

(c) the cost per acre of providing irrigation in the last three Five Year Plans?

THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): (a) As per the information provided by the State Government, the irrigation facilities created up to the end of March 2009 cover about 28.35 lakh hectares of land *i.e.*, about 46% of the cultivated land of the State of Odisha as a whole. District-wise information about the percentage of cultivated land cover by irrigation is given in the Statement (See below).

(b) As per the information provided by the State Government, 1.93 lakh hectares of land in Odisha was brought under irrigation during Tenth Plan and during Eleventh Plan, coverage of 4.69 lakh hectares of land under irrigation is envisaged.

(c) The cost of creation of irrigation potential during the Eighth Plan, Ninth Plan and Tenth Plan has been estimated to be about Rs. 38,603 per acre, Rs. 48,672 per acre and Rs. 54,397 per acre respectively.

#### **Statement**

##### *District-wise details of percentage of cultivated land cover under irrigation in Odisha*

Sl. No.	District	Percentage of the cultivated land covered with created irrigation facilities
1	2	3
1.	Angul	33.91
2.	Balasore	56.03
3.	Bargarh	46.51
4.	Bhadrak	79.43
5.	Bolangir	22.71

1	2	3
6.	Boudh	60.12
7.	Cuttack	91.64
8.	Deogarh	29.34
9.	Dhenkanal	44.12
10.	Gajapati	38.87
11.	Ganjam	75.74
12.	Jagatsingpur	60.37
13.	Jaipur	70.66
14.	Jharsuguda	19.04
15.	Kalahandi	41.62
16.	Kandhmal	20.35
17.	Kendrapara	79.42
18.	Keonjhar	31.19
19.	Khurda	59.39
20.	Koraput	32.42
21.	Malkangiri	55.83
22.	Mayurbhanj	32.78
23.	Nawapara	27.82
24.	Nawarangpur	19.03
25.	Nayagarh	41.14
26.	Puri	93.37
27.	Rayagada	30.47
28.	Sambalpur	36.91
29.	Sonepur	78.77
30.	Sundargarh	28.08

**Norms for allocation of funds of States for sports infrastructure**

\*297. SHRI LALHMING LIANA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of norms adopted for allocation of funds to the States for development and upgradation of sports and sports infrastructure; and